

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 242 of 2017 (SZ)

Applicant(s)

Vs.

Mr. Chigurupati Ramalingeswara Rao
No.20-15, Near Panchayat Officer,
Yanamalakaduru, Vijaayawada,
Andhra Pradesh 520 007

Respondent(s)

The Oil and Natural Gas Corporation Ltd,
Rep by its Chairman cum Managing
Director, Pandi Deenadayal, Upadhyaya
Urja Bhavan, No.5, Nelson Mandela
Marg, Vasant Kunj 110 070 and others.

Legal Practitioners for Applicant(s)

M/s K.R. Krishnan

Legal practitioners for respondent(s)

Mrs. Yasmeen Ali for R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 15.12.2017 Applicant & Counsel not present. M/s King & Partridge files Vakalat for R1. M/s Arun C Mohan files Vakalat for R2. R3 representing counsel present. For reply of R1 to R3 call on 12.01.2018. (Tmt. Meena Satheesh) Registrar